No one Proper

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name	of the Company	Sunrise Stock Broking P	vt.LtdVersus-Sangamyog Co	ommercial Pvt.Ltd.
Ur	nder Section	7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

It appears that by our order dated 14/11/2017 IRP was appointed but till date the order has not been communicated to him. Office is directed to immediately serve a copy of the order on the IRP through e-mail and speed post and filed compliance report within 3 days from today.

List on **04/12/2017**.

(Jinan K.R.)

(Jinan K.R.) Member (J) 84

(V.P.Singh) Member (J)